

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:831  
ANSWERED ON:08.12.2003  
DEVELOPMENT OF KONARK  
TRILOCHAN KANUNGO

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) the steps taken by the Government during the Ninth Plan Period for development of Konark as a world heritage site to attract both domestic and foreign tourists;
- (b) the details of steps are being taken to develop Phulnakhar (at N.H.5) – Niali-Madhab-Chanichhak-Gop-Konark-Puri (at N.H. No.203) road and S.H. No.60 according to National Highway Standard in order to facilitate more flow of domestic tourists from eastern India to Konark;
- (c) whether the Government propose to declare S.H. No.60 National Highway; and
- (d) if so, the time by which a declaration to this effect is likely to be made?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a): The Government sanctioned the following projects at Konark during the Ninth Plan:-

Sl. No.	Name of the project	Amount Sanctioned
	1998-99	
1.	Development of Chandrabhaga Beach, Konark and landscape	41.00
	1999-2000	
2.	Additional accommodation at Yatri Niwas, Konark	48.00

The Sun Temple at Konark is under the protection of the Archaeological Survey of India and they have been taking necessary steps for its conservation and maintenance.

- (b): Development of State roads is the responsibility of the State Government.
- (c): No, Sir.
- (d): Does not arise.